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## Directorate of Information, Public Relations & Languages

Government of Haryana



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### DON'T WORRY, HELP IS JUST A PHONE CALL AWAY DURING LOCKDOWN

Help us to  
help you

HELPLINE

FINANCIAL ASSISTANCE HELPLINE

  
**8558893911**

**1075**  
Except Gurugram  
& Faridabad



**18001806222**  
For Gurugram  
& Faridabad

**1100**  
For Rest  
of Haryana



**108**  
For Ambulance



KEEPING IN VIEW THE UNPRECEDENTED CIRCUMSTANCES DUE TO N-COVID-19 AND THE ECONOMIC HARDSHIP FACED BY THE GENERAL PUBLIC, THE HARYANA GOVERNMENT HAS DIRECTED ALL THE DEPARTMENTS AND PUBLIC SECTOR UNDERTAKINGS (PSUS) NOT TO LEVY ANY PENALTY ON...

Keeping In View The Unprecedented Circumstances Due To N-COVID-19 And The Economic Hardship Faced By The General Public, The Haryana Government Has Directed All The Departments And Public Sector Undertakings (PSUs) Not To Levy Any Penalty On...

- Chandigarh April 9: Keeping in view the unprecedented circumstances due to n-COVID-19 and the economic hardship faced by the General Public, the Haryana Government has directed all the Departments and Public Sector Undertakings (PSUs) not to levy any penalty on various types of dues since March 15, 2020 including surcharge or penal interest till April 30, 2020.

#### MESSAGE



**Governor's  
Message**



**Chief  
Minister's  
Message**